

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1732 OF 2018**  
**IN**  
**DFR NO. 4723 OF 2018**

**Dated: 4<sup>th</sup> December, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Kuragunda Solar Power Project LL.P &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Hubli Electricity Supply Company Limited &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Shubharanshu Padhi  
Mr. Ashish Yadav

**ORDER**

**IA NO. 1732 OF 2018**  
***(Appl. for Urgent Listing)***

Adjourned at the request of the learned counsel appearing for the Appellant to enable him to move the matter in Court-I.

**(Ravindra Kumar Verma)**  
**Technical Member**  
bn/kt

**(Justice N. K. Patil)**  
**Judicial Member**